

(c) Yes, Sir. Airspace available to military and civil aircraft is 35% and 65% of the total of the Indian airspace respectively.

(d) Discussion with Indian Air Force on air safety measures have taken place from time to time including flexible use of airspace.

Enquiry into Air Deccan aircraft accident

350. SHRI K. KALAVENKATA RAO:
SHRI C. RAMACHANDRAIAH:
SHRIMATI KAMLA MANHAR:
SHRI ABANI ROY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the inaugural flight of Air Deccan caught fire at Hyderabad Airport due to the failure of engine; and

(b) whether Government have instituted an inquiry into the incident and grounded/cancelled the licence of Air Deccan till the Inquiry Committee report is received and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDR): (a) and (b) On 24.9.2003, the left engine of ATR 42 aircraft VT-ADB, owned by Avions De Transport Regional (ATR) and operated by M/s Air Deccan Private Limited, caught fire at Hyderabad Airport. Government has ordered an investigation into the incident. Appropriate action would be taken on the basis of findings and recommendations of the investigation report.

Anti-hijacking measures by AI and IA

651. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of anti-hijacking measures that Indian Airlines and Air India are adopting;

(b) whether it is a fact that according to the rules of the civil aviation, all commercial aircrafts should seal their cockpits as a measure against hijacking;